

Central Administrative Tribunal  
Principal Bench

RA 386/2000  
in  
OA 1036/1998

New Delhi this the Q/STH day of December, 2000

(27)

Hon'ble Shri Kuldip Singh, Member (J).  
Hon'ble Smt. Shanta Shastray, Member (A).

Subhash Chander ... Review Applicant.  
Versus

Union of India & Ors. ... Respondents.

O R D E R (By circulation)

Hon'ble Shri Kuldip Singh, Member (J).

I have seen the Review Application (RA 386/2000) which seeks to review the order of the Tribunal dated 11.9.2000 in O.A. 1036/1998.

2. A perusal of the grounds taken in the Review Application would show that what the applicant is trying is to reargue the case as if it is an appeal which is not permissible in the Review Application. As none of the grounds falls within the provisions of Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985, RA 377/2000 is rejected.

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(Mrs. Shanta Shastray)  
Member (A)

*Kul*  
(Kuldip Singh)  
Member (J)

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